

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:967

ANSWERED ON:01.03.2011

MAINTENANCE OF PARKS BY DDA

Jaiswal Shri Gorakh Prasad ;Vasava Shri Mansukhbhai D.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the parks under the Delhi Development Authority (DDA) are in dilapidated conditions and no maintenance work is being carried out in such parks;
- (b) if so, the reaction of the Government thereto;
- (c) whether the Government has taken any action against the responsible officials in this regard;
- (d) if so, the details thereof, during each of the last three years;
- (e) the details of parks under encroachments as on date and the names of the officials against whom action has been taken during the last three years; and
- (f) the outcome of action taken in this regard by the Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) to (d): DDA has informed that the parks under its jurisdiction are cleaned regularly and maintained.

(e) & (f): A list of such parks is annexed. DDA has also informed that the encroachments in the green area/parks of DDA are mostly in the shape of old religious structures and these encroachments are more than three years old. DDA has further reported that no new encroachments have taken place and therefore no action has been taken against officials during the last three years.